

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

To

The Registrar,  
National Judicial Academy, Bhopal,

No - 60316/Reg  
Dt - 27/3/2019

**Subject: North Zone-II Regional Conference on "Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities" scheduled to be held on 30<sup>th</sup> and 31<sup>st</sup> March, 2019 at Uttrakhand Judicial and Legal Academy, Nainital (Bhowali).**

Sir,

Please refer to the communication No. NJA/Dir/ P-1158 /2019 dated 22.02.2019 of the Hon'ble Director, National Judicial Academy, addressed to the Hon'ble Chief Justice, High Court of Jammu and Kashmir regarding the subject captioned above.

In this regard, I am desired to inform your good-self that the following Judicial Officers have been nominated to participate in the subject Conference:-

S.No.	Name of the officer S/Shri	Present place of posting
<b>District Judges</b>		
1.	Rajeev Gupta	Director J&K Judicial Academy, Jammu
<b>Civil Judges (Senior Division)/ Sub Judges</b>		
2.	Deepak Sethi	CJM, Anantnag
3.	Sunil Sangra	CJM, Handwara
4.	Sudhir Kumar	CJM, Kishtwar
5.	Om Prakash Bhagat	Sub Judge, Chadoora
6.	Mohd. Ashraf Bhat	Sub Judge (Electricity Magistrate), Bijbehara
7.	Amarjit Singh Lingha	Sub Judge (Electricity Magistrate), Pattan
8.	Madan Lal	Excise Magistrate, Jammu
9.	Ahsan ullah Parvez Malik	Sub Judge, Surankote
10.	Khem Raj	CJM, Doda
11.	Arun Kumar Kotwal	Sub Judge / Special Mobile Magistrate, Bhaderwah
<b>Civil Judges (Junior Division)/ Munsiffs</b>		
12.	Ms. Assma Choudhary,	Munsiff presently undergoing training at J&K Judicial Academy.

13.	Ms. Meera Bangotra,	Munsiff presently undergoing training at J&K Judicial Academy.
14.	Altaf Ahmad Wani	---do--
15.	Shabir Ahmad Malik	----do----
16.	Ms. Ananta Raina	----do----
17.	Ms. Maleeka Sharma	----do----
18.	Ms. Priyanka Mahajan	----do----
19.	Ms. Shama Sharma	----do----
20.	Ms. Amandeep Kour	----do----
21.	Sidhant Vaid	----do----

With regards,

Yours faithfully

(Sanjay Dhar)  
Registrar General

No: 60316-54/85 Dated: 27/03/2019  
Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_.  
.....for information of their Lordships.
3. Registrar General, High Court of Uttrakhand, Nainital.
4. Director, Uttrakhand Judicial and Legal Academy, Bhowali, Uttrakhand.  
.....for information and with the request to make all the necessary arrangements for boarding and lodging etc. of of the nominated Judicial Officers as per the travel plan which shall be conveyed to you in due course by the concerned nominated officers.
5. Director, J&K State Judicial Academy, Jammu for Information and necessary action.
6. Principal District & Sessions Judge \_\_\_\_\_.
7. Concerned Judicial Officer \_\_\_\_\_.

Registrar General